

2008, proposes to withhold Federal financial assistance from countries that deny or unreasonably delay the acceptance of their nationals who have been ordered removed from the United States and to prohibit issuance of visas to nationals of such country.

(d) and (e) It is not true that the US Government has threatened India along with seven other countries with sanctions if illegal migrants are not taken back. The Governments of the US and India have been jointly working to facilitate repatriation from the US to India of illegal migrants whose Indian nationality has been established by Government of India through its own verification process.

Indian land occupied by China

†2914. SHRI RAJ MOHINDER SINGH MAJITHA:
SHRI RAM JETHMALANI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that after the 1962 Sino-Indian war and an agreement in 1963 between China and Pakistan 43,120 square kilometer of Indian territory is still under Chinese occupation;

(b) if so, the facts in this regard;

(c) whether India has held talks with China about the illegal agreement between China and Pakistan on Indian territory; and

(d) if so, the facts in this regard and if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (d) Indian territory under the occupation by China in Jammu and Kashmir is approximately 38,000 sq. kms. In addition, under the so-called China-Pakistan "Boundary Agreement" signed between China and Pakistan on 2nd March 1963, Pakistan illegally ceded 5,180 sq. kms. of Indian territory in Pakistan Occupied Kashmir to China. Government's position is that this so-called "Boundary Agreement" is illegal and invalid. Government has raised this issue in all negotiations with the Chinese side including in the meetings of the Special Representatives.

Helpline for Indian students in Australia

2915. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether recent helpline assures the Indian students who are threatened to make flow to Australia and an Australian team recently visited India to woo parents and students;

(b) if so, whether delegation was conveyed that a number of students have cancelled their plans in the wake of recent attacks;

(c) if so, whether Australian Government has set up a helpline where students can register complaints in Hindi or English regarding racial discrimination besides its pressing helicopters into service to check racial attacks; and

†Original notice of the question was received in Hindi.

(d) if so, to what extent India is satisfied and the steps India has taken to avoid such incidents?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) It has been conveyed to the Australian Government that attacks on Indian students should not be allowed to happen and that it is the responsibility of the Australian authorities to ensure the well-being and security of our students in Australia. A similar message was conveyed to the nine-member Australian delegation of Educational Service Providers and Stakeholders which visited India recently.

(b) No incidence of cancellation of travel to Australia by Indian students has been reported.

(c) As a result of demarches made by the Government of India, the Australian Government has taken a series of steps to ensure safety and security of Indian students in Australia. These include provision of a 24-hour hotline (in Hindi and English) by a Community Reference Group to provide support, information and advice to Indian students who are victims of crime, including possible racial attacks.

(d) The Government of India is monitoring the efficacy of the measures taken on a continual basis and will remain deeply engaged with the Australian authorities to ensure the safety and security of Indian students in Australia.

Protectionism in US

2916. SHRI RAJEEV SHUKLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether after China, India has raised banner of fresh trade against growing Protectionism in US;

(b) if so, whether India has pointed out that IT industry would be affected due to impact of financial meltdown;

(c) if so, whether Government has addressed this issue and opposing protectionism not only here but at every forum;

(d) if so, the outcome of talks held with India on issue of protectionism and whether US has agreed to consider views expressed by India; and

(e) whether one lakh Indian are likely to return from US in next three to five years due to this?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S. M. KRISHNA): (a) and (b) Yes. During the recent visit of Commerce and Industry Minister, Shri Anand Sharma to Washington from 16-19 June 2009, he conveyed to his interlocutors in the US Government and the US Congress, India's concern about the consequences to the Indian economy if protectionist policies are adopted in the USA. These concerns were reiterated during the visit of Secretary of State Ms. Hillary Clinton to India from 17-21 July, 2009.